

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT
CHANDIGARH**

1..FAO No. 1761 of 2014(O&M) 2..FAO NO. 1763 OF 2014(O&M)
3.. FAO No. 3955 of 2014(O&M) 4.. FAO NO. 3956 OF
2014(O&M)

1/2Shri Ram Gen. Ins. Co. Ltd.

3. Usha Rani & Ors 4..Shamsher Kaur & Anr
Petitioner.....

v/s

1..Shamsher Kaur & Ors 2.. UshaRani & Ors Respondent.....
3/4.. Kuldip Singh & Ors

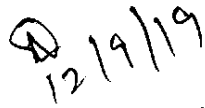
Respondent :

Kuldip Singh s/o Sh. Joginder Singh, Caste Majbi Sikh, r/o
Village Solthathi, Police Station, Jhabal, Tehsil and District
Tarantaran, Punjab (Driver of offending truck No. PB-02-PQ-9434)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **10.12.2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
12th Sep, 2019.


Superintendent (Judl.),
For Registrar (Judicial)


12/19/19
clerk